

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI

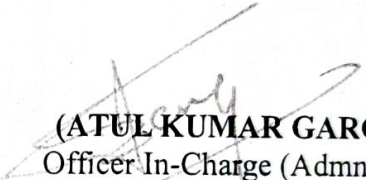
ORDER

With the approval of Ld. Principal District & Sessions Judge, South District, posting & transfer of following officials are hereby made *with immediate effect*:

S.No.	Name of the Officials	From	To
1.	Sh. Satyender Kumar (EC: 87099529)	Asstt. Ahlmad in the court of Ms. Tanya Bamniyal, MM-02, South, Saket Courts, New Delhi.	JJA in the Copying Agency, South, Saket Courts, New Delhi.

Note:

1. Sh. Narender Kumar, JJA (EC: 15937391) is hereby directed to work as regular Assistant Ahlmad in the Court of Ms. Tanya Bamniyal, Ld. MM-02, South District.
2. Non-compliance of transfer order or immediately proceeding on leave shall be viewed seriously.


(ATUL KUMAR GARG)
Officer In-Charge (Admn.II)
South District, Saket Courts Complex
New Delhi

No. Admn.II/DJ-(S)/P&T/SD/22/

7012-7837

Dated, New Delhi the 20.4.22

Copy forwarded for information and necessary action:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
3. The Officer-In-Charge(s) concerned.
4. The Officer-In-Charge, Computer Branch, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District.
9. Dealing Official / LAYERS Seat, Administration Branch-I, Tis Hazari Courts, Delhi.
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Officials concerned.
12. Guard File.


Branch In-Charge
Administration Branch-II
South District, Saket Courts Complex
New Delhi